NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 35/(%%)/2015 CA. No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: Smt. Prabha Vaishnav

V/s

M/s. KV Education Ventures Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHARDWAS Shi VP. VERMA	Advocatos fo Relitores	amelwey
	Show VI. VERMA	78 Ce1110	
2.	Dhohan Akbai	Advi for R-1	(Dent)

<u>Order</u> TCP No.35/397-398/NCLT/MB/CG/2015

At request of the parties, list this matter for Settlement along with another connected matter i.e. TCP/60/397-398/2013 on 8.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)